Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting held on 26.12.2013

The meeting No.37/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 26.12.2013 in Conference Room No.4 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri V.K. Kohli, Director	R.O., TC, Noida
2.	Shri Nand Lal, Sr. D.O.	DIPP
3.	Shri K.C. Meena, DDG	DGFT
4.	Shri Kuldeep Singh, Assistant Director	MSME
5.	Shri J.D. Giri, Vice President	AEPC
6.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.37/AM-14 dated 26.12.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 37/84-ALC3/2013 MEETING DATE : 26.12.2013

Case No.:9/33/84-ALC3/2013	Party Name: SADHANA FASHIONS	Meet No/Date:37/84-ALC3/2013	Status:
Case 1107/33/04-71LC3/2013		26.12.2013	Approved

	HQ File :01/8	84/050/00237/AM14/ RLA File	33/24/040/00017/	AM10/ Lic.No/Date:33100 31.03.2010	15243	
		The Committee considered the case in this case. Accordingly, Committee	. •			<u> </u>
1		r written comments of DIPP conveyed		2		ll.
	S.No.	Export Product	Export	Import item	Quantity	
			Quantity		allowed	
	1.	Ladies S-XL Ballerina	5,10,132	Shoe outside TRP with fabric	5,10,132	
			Pair		Pair	
	The R.A. s	hall be advised to take necessary acti	on subject to co	ompliance of other usual condition	ons.	

	II I	9	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred		
$\ _2$	HQ File :01/80/050/00289/AM14/		Lic.No/Date:1010054266 30.07.2013	Defer Date: 23.01.2014		
	De sisione The Committee considered the case of non-accorde elementation relevant non-arg and absorbed that the requisite					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. Therefore, the Committee after deliberations decided to await the same and defer the case for re-listing on 23.01.2014.

		Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Rejected
HQ File :01/84/050/00177/AM14/		Lic.No/Date:0410149217 28.08.2013	Reject

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DIPP's letter dated 29.11.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

3

Case No.:5/27/84-ALC3/2013	06.10.0010	Status: Approved
HQ File :01/84/050/00206/AM14/	Lic.No/Date:0410150522 03.10.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O. M. No. 7/207/2013-TSW, dated 26.12.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Handbags made out of textile material, Style-F51105 & F51108	8834 Nos.	Outer lining Cotton & Poly Jacquard fabric with light knit backing/CTD, Vitello crom soft HR, width-57"	587.69 Meters
			Outer lining 10.67CM. Valentine floral POP LW pebble PVC-Poly/Cotton non-brush canvas/musika saffiano GR CH, width-57"	152.64 Meters
			Inner lining 100% Polyester lining/Polyester satin lining – WR +IX clear PU coating, width-58.5"	1507.09 yards
			Elast smooth brushed PVC 100% Spun Rayon woven tape (25mm)/25mm Rayon surcingle webbing	208.05 Meters 10,700.82 Meters
			Metal fitting Rivets	Net to net Net to net, set

Eyelets	Net to net
Zip fasteners accessories	2149.93 Meters
Slider accessories	Net to net
Stopper accessories	Net to net
0.4mmX58 Inch Col. Lake green	18.90 yard
non-woven lining w/o adhesive,	
width-58"	
1.5mmX58 Inch Col. Lake green	5.92 yard
non-woven lining w/o adhesive,	
width-58"	
0.3mm Bonded Leather Board	12.96 Sq. foot
0.4mm Bonded Leather Board	808.99 Sq. foot
0.6mm Bonded Leather Board	1530.69 Sq. foot
0.8mm Bonded Leather Board	28.80 Sq. foot
1.6mm Bonded Leather Board	53.00 Sq. foot
Texon Brand Cellulose Insole Sheet	Net to net
210D Nylon (0.1mm) lining material	1388.68 Sq. feet
420D Nylon lining material	41.87 Sq. feet
Leather Auxiliary Adhesive	168.16 Kgs.
Water Based Adhesive	19.43 Kgs.
Resin Nan Pao BWA-316CH	93.64 Kgs.
Baoweilng Brand Adhesive	
AR6450/D Primer	77.00 Kgs.
Sensormatic security label packing	As per general policy
material	for packing material
	given in Handbook of
	Procedures, Vol.II
Fabric care card brochure	- do -

			3 GM/6 GM Silica gel in aiwa paper sachet packing material	- do -
			Coach Non logo tissue paper	- do -
			packing material	
			Printed Poly bags packing material	- do -
			Packing Boxes outer cartons	- do
2.	Textile Purses,	8288 Nos.	Outer lining 10.67CM. Valentine	744.87 Meters
	Style-49978/		floral POP LW pebble PVC-Poly/	
	F50515/F50672/		Cotton non-brush canvas/musika	
	F50675		saffiano GR CH, width-57"	
			Inner lining 100% Polyester	1444.10 Yards
			lining/Polyester satin lining – WR	
			+IX clear PU coating, width-58.5"	
			Elast smooth brushed PVC	29.63 Meters
			Metal fitting	Net to net.
			Rivets	Net to net, Set
			Zip Fasteners accessories	3720.81 Meters
			Slider accessories	Net to net
			Stopper accessories	Net to net
			0.3mmX58 Inch Col. Lake green	11.04 yard
			non-woven lining w/o adhesive,	
			width-58"	
			0.4mmX58 Inch Col. Lake green	2.03 yard
			non-woven lining w/o adhesive,	
			width-58"	
			0.6mmX58 Inch Col. Lake green	19.75 yard
			non-woven lining w/o adhesive,	
			width-58"	
			0.4mm Bonded Leather Board	15.19 Sq. foot

0.6mm Bonded Leather Board	161.75 Sq. foot
Texon Brand Cellulose Insole Sheet	Net to net
210D Nylon (0.1mm) lining material	227.81 Sq. foot
Leather Auxiliary Adhesive	49.34 Kgs.
Water Based Adhesive	131.51 Kgs.
Resin Nan Pao BWA-316CH	55.49 Kgs.
Baoweilng Brand	
AR6450/D Primer	28.70 Kgs.
Sensormatic Security Label packing	As per general policy
material	for packing material
	given in Handbook of
	Procedures, Vol.II
Fabric care card brochure	- do -
3 GM/6 GM Silica gel in aiwa	- do -
paper sachet packing material	
Coach Non logo tissue paper	- do -
packing material	
Printed Poly bags packing material	- do -
Packing Boxes outer cartons	- do -

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	1 3	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
HQ File :01/84/050/00232/AM14/			Defer Date: 23.01.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case is still awaited from applicant firm/R.A., Mumbai. Accordingly, the Committee after deliberations

decided to send a reminder to R.A., Mumbai for providing the application set and deferred the case for re-listing on 23.01.2014.

			Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
6	HQ File :01/84/050/00238/AM14/			Defer Date: 23.01.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 23.01.2014.

	Case No.:1/30/84-ALC3/2013		Status: Deferred
7	HQ File :01/84/050/00212/AM14/		Defer Date: 23.01.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided that the requisite comments on the proposal are still awaited from the Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizers. The Committee after deliberations decided to await the same and defer the case for re-listing on 23.01.2014.

O	Case No.:7/33/84-ALC3/2013	Party Name: WELSPUN INDIA LIMITED	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Approved
0	HQ File :01/84/050/00235/AM14/	RLA File :03/95/040/00567/AM14/	Lic.No/Date:0310754597 21.10.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/84/2013-14/Hosy., dated 26.12.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Spunlace non-woven tape rolls made of 70% Polyester 30% Viscose staple fibre		Polyester Staple fibre	4,20,000 Kgs.
	(containing 3,50,000 Kgs. Polyester fibre, 1,50,000 Kgs. Viscose fibre)		Viscose Staple fibre	1,80,000 Kgs.
2.	Spunlace non-woven tape rolls made of 50% Polyester 50% Viscose staple fibre	5,00,000 Kgs.	Polyester Staple fibre	3,00,000 Kgs.
	(containing 2,50,000 Kgs. Polyester fibre, 2,50,000 Kgs. Viscose fibre)		Viscose Staple fibre	3,00,000 Kgs.
3.	Spunlace non-woven tape rolls made of 40% Polyester 60% Viscose staple fibre	2,50,000 Kgs.	Polyester Staple fibre	1,20,000 Kgs.
	(containing 1,00,000 Kgs. Polyester fibre, 1,50,000 Kgs. Viscose fibre)		Viscose Staple fibre	1,80,000 Kgs.
4.	Spunlace non-woven tape rolls made of 30% Polyester 70% Viscose staple fibre	2,50,000 Kgs.	Polyester Staple fibre	90,000 Kgs.
	(containing 75,000 Kgs. Polyester fibre, 1,75,000 Kgs. Viscose fibre)		Viscose Staple fibre	2,10,000 Kgs.
5.	Spunlace non-woven tape rolls made of 80% Polyester 20% Viscose staple fibre	5,00,000 Kgs.	Polyester Staple fibre	4,80,000 Kgs.
	(containing 4,00,000 Kgs. Polyester fibre, 1,00,000 Kgs. Viscose fibre)		Viscose Staple fibre	1,20,000 Kgs.
6.	Spunlace non-woven tape rolls made of 90% Polyester 10% Viscose staple fibre	2,50,000 Kgs.	Polyester Staple fibre	2,70,000 Kgs.
	(containing 2,25,000 Kgs. Polyester fibre, 25,000 Kgs. Viscose fibre)		Viscose Staple fibre	30,000 Kgs.
7.	Spunlace non-woven tape rolls made of 100% Polyester staple fibre (containing 2,50,000 Kgs. Polyester fibre)	2,50,000 Kgs.	Polyester Staple fibre	3,00,000 Kgs.

8.	Spunlace non-woven tape rolls made of	2,50,000	Polyester Staple fibre	1,05,000
	35% Polyester 65% Viscose staple fibre	Kgs.		Kgs.
	(containing 87,500 Kgs. Polyester fibre,		Viscose Staple fibre	1,95,000
	1,62,500 Kgs. Viscose fibre)			Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	II .	J	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
9	HQ File :01/84/050/00221/AM14/			Defer Date: 16.01.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 16.01.2014.

	Case No.:6/33/84-ALC3/2013		Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
10	HQ File :01/84/050/00234/AM14/			Defer Date: 23.01.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided that the requisite comments on the proposal are still awaited from the Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizers. The Committee after deliberations decided to await the same and defer the case for re-listing on 23.01.2014.

Case No.:1/33/84-ALC3/2013	-	I	Status: Deferred
HO File :01/84/050/00228/AM14/	RLA File :07/24/040/00250/AM14/	Lic.No/Date:0710099327	Defer Date:

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|| Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 09.01.2014.

	Case No.:2/33/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
12	HQ File :01/84/050/00229/AM14/			Defer Date: 09.01.2014

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 09.01.2014.

	Case No.:11/33/84-ALC3/2013	Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
13	HQ File :01/84/050/00239/AM14/		I I	Defer Date: 16.01.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and considered the written request of applicant firm for extension of time for submission of requisite information/details in support of their proposal. The Committee agreed with the request of the applicant firm and decided to defer the case for re-listing on 16.01.2014.

		Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
HQ File :01/84/050/00240/AM14/	RLA File :04/24/040/00182/AM14/	Lic.No/Date:0410151873 12.11.2013	Defer Date: 23.01.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued deficiency letter to applicant firm for furnishing the requisite information/details vide letter dated 10.12.2013 in support of their proposal. Accordingly, the Committee has decided to await the requisite information/details from the applicant firm and deferred the case for re-listing on 23.01.2014.

MANUAL AGENDA CASE

(15)

Case No.424	M/s Gaurav International, Gurgaon				
NC 37/AM-14, dt. 26.12.2013	File No.01/84/162/170/AM-14/DES-V				
	Fixation of input output norms against Annual Advance Authorization No.0510362261 dated				
07.08.2013.					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per samples of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Blouse made of 71% Cotton	13,887	71% Cotton 29% Silk	20,221 Sq.
	29% Silk dyed woven fabric, GSM-	Nos.	dyed woven fabric, GSM-	meter
	44+/-10%, Style No.330596/342162		44+/-10%.	
2.	Ladies Shorts made of 100% Linen yarn	1253 Nos.	100% Linen yarn dyed	1845 Sq.
	dyed woven fabric, GSM-240+/-10%		woven fabric, GSM-	meter
	(as shell) and 100% Polyester dyed		240+/-10%	
	woven fabric, GSM- 64+/-10% (as		100% Polyester dyed	1476 Sq.
	lining), Style No. 330833/339864		woven fabric, GSM-	meter
			64+/-10%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.425	M/s Gaurav International, Gurgaon
NC 37/AM-14, dt. 26.12.2013	File No.01/84/162/108/AM-14/DES-V

Fixation of input output norms in respect of Advance Authorization No.0510210180 dated 08.10.2007.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 23.01.2014.

(17)

Case No.426	M/s Galaxy Elegant Fashions Pvt. Ltd., New Delhi			
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/416/AM-13/DES-V			
Re-fixation of input output norms in respect of Advance Authorization No.0510340389 dated				
07.12.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Girish Chandra, Manager on behalf of the firm. Mr. Girish Chandra presented the samples and explained the details of the case before the Committee. After hearing the details of the case, the Committee observed that the CAD/CAM of the export product is not correct. The Committee after deliberations suggested the representatives of the applicant firm to submit the actual/correct CAD/CAM of the export product in support of their proposal and defer the case for re-listing on 23.01.2014.

(18)

Case No.427	M/s Galaxy Elegant Fashions Pvt. Ltd., New Delhi		
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/415/AM-13/DES-V		
Re-fixation of input output norms against Advance Authorization No.0510342519 dated 04.01.2013.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Girish Chandra, Manager on behalf of the firm. Mr. Girish Chandra presented the samples and explained the details of the case before the Committee. After hearing the details of the case, the Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Lace Dress (4-16 years girls) made of	1200 Nos.	54% Cotton 44% Nylon	1.80	Sq.
	54% Cotton 44% Nylon 2% Polyester		2% Polyester lace fabric,	meter	per
	fabric, GSM-115+/-10% with		GSM-115+/-10%	piece	_

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.428	M/s Alps Industries Ltd., Ghaziabad			
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/162/AM-14/DES-V			
Re-fixation of input output norms against Advance Authorization No.0510363932 dated 29.08.2013.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 16.01.2014.

(20)

Case No.429	M/s Raghav Exports, Ludhiana		
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/020/AM-14/DES-V		
Ratification of input output norms against Advance Authorization No.3010093062 dated 01.04.2013.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per manufacturing process of the export product provided by the applicant firm and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Women's Long Sleeve Top	12,243.820	Merino Wool Tops	9764.445
	containing 6734.1 Kgs. Merino	Kgs.		Kgs.
	Wool and 5509.720 Kgs. dyed		Dyed Viscose Tops	7989.095
	Viscose			Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.430 M/s Chiripal Industries Ltd., Ahmedabad				
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/448/AM-13/DES-V			
Ratification of input output norms in respect of Advance Authorization No.0810118227 dated 06.02.2013.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has furnished the information of Advance Authorization No. 0810115374 dated 25.09.2012 in reply to information against the Advance Authorization No.0810118227 dated 06.02.2013. The Committee after deliberations decided to ask the applicant firm to furnish the relevant information in support of their proposal for consideration. The case stands for re-listing on 23.01.2014.

(22)

Case No.431 M/s Sweta Chaudhry (Fibretec), Kolkata				
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/080/AM-14/DES-V			
Re-fixation of input output norms in respect of Advance Authorization No.0210190533 dated				
11.06.2013				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM, measurement chart and sketch of the export product and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Men's Jacket made of	1385 Nos.	SRP-B41ED, 100% Polyester	5193 Meter
	100% Polyester fabric,		fabric, GSM-125+/-10%, width-	
	GSM-125+/-10%, Style		125 cms.	
	No.957J1148		Art 490, 100% Cotton dyed	111 Meter
			woven fabric, GSM-188+/-10%,	
			width-139 cms.	
			Art 1025 Fleece, 100% Polyester	305 Meter

fabric, GSM-130+/-10%, width-152 cms.	
LI 100062, 100% Polyester fabric, GSM-55+/-10%, width-148 cms.	900 Meter
100129. 65% Polyester 35%	415.500
Cotton Y/D poplin, GSM-120+/-	Meter
10%, width-145 cms.	
ST Steam Tape EPU2004, 100%	44,874 Meter
Polyester, width-20mm	
Art 199501 winter pocketing/	471 Meter
SLCT, 100% Cotton fabric,	
GSM-140+/-10%, width-150	
cms.	
Padding 100% Polyester 2SDF	886 Meter
200 Grams, width-60"	
Padding 100% Polyester 2SDF	1025 Meter
150 Grams, width-60"	
Padding 100% Polyester 2SDF	291 Meter
100 Grams, width-60"	
Padding 100% Polyester 2SDF 60	692.500
Grams, width-60"	Meter
Interlining CE 1036 85, GSM-30,	208 Meter
width-90 cms.	
Interlining CE 3025, GSM-30,	3061 Meter
width-90 cms.	
515034- Metal Snap buttons, 38L	Net to net
SBB for subst. Snap button	Net to net
Puller 500017 Plastic puller	Net to net
Metal eyelet 540007	Net to net

Metal eyelet 540006	Net to net
Plastic cord stopper 537509	Net to net
100% Polyester care label 795001	Net to net
100% Polyester tape 315066,	1288 Meter
width-10mm	
Paper hang tags HA740001,	Net to net
97003	
Paper hang tags HA740999	Net to net
Paper hang tags HA hang tag	Net to net
FA.SW/ST	
Paper hang tags HA740008 N -	Net to net
97002	
Metal buckle, width-22mm,	Net to net
BK549012	
Padding 100% Polyester 2SDF	956 Meter
Q/T 150 GR 4T.Box, width-60"	
100% Polyester label 705069	Net to net
100% Polyester label 705068	Net to net
100% Polyester label 705057	Net to net
100% Polyester magic tape soft	Net to net
side, width-20mm, 312502	
100% Polyester magic tape hook	Net to net
side, width-20mm, 312503	
Production sticker 795002	Net to net
100% Polyester String 310006,	1048 Meter
95501	
100% Cotton String 310004	2908 Meter
100% Polyester String 310005	4944 Meter
100% Polyester woven size label	Net to net

			795000	
			No.3 Polyester zipper, close end,	Net to net
			16cm.	
			100% Polyester zipper 5VCA2-47	Net to net
			VSC-56-5H111, 15cm-18cm.	
			100% Polyester zipper 5VOA2-47	Net to net
			VSO-56-V8-5H111, 42cm-85cm.	
			Padding 100% Polyester quilted	1025 Meter
		120037	200 GR, 2SDF, width-60"	444.7.5
2.	Men's jacket made of	1388 Nos.	Art 1129 40576/11, 63%	111 Meter
	100% Polyester fabric,		Polyester 37% Polurethan/	
	GSM-150+/-10%, Style		Polyurethan fabric, GSM-303+/-	
	No. 907J520		10%, width-134 cms.	261 M-4
			Art 1025 Fleece, 100% Polyester	361 Meter
			fabric, GSM-130+/-10%, width-152 cms.	
			Art 520 YV 20HB, 100%	5038 Meter
			Polyester fabric, GSM-150+/-	JOJO WICKI
			10%, width-150cms.	
			SRP-Y003EF, 70% PE 30 PU	333 Meter
			fabric, GSM-116+/-10%, width-	333 1110101
			143 cms.	
			LI 100062, 100% Polyester fabric,	1027 Meter
			GSM-55+/-10%, width-148 cms.	
			Art 100126, 57% Nylon 43%	375 Meter
			Polyester fabric, GSM-80+/-10%,	
			width-145 cms.	
			Art 100074 15850/Loden Drap,	42 Meter
			40% PC 35% PL 25% Wolle	

fabric, GSM-330+/-10%, width-	
145 cms.	
100% Polyester ST Seam tape	44,971 Meter
EPU2004, width-20mm	
Art 199501 winter pocketing/	611 Meter
SLCT 100% Cotton fabric, GSM-	
140+/-10%, width-150 cms.	
100% Polyester Padding Quilted	930 Meter
150 GR 2SDF, width-60"	
100% Polyester Padding 150	1055 Meter
Grams 2SDF, width-60"	
100% Polyester Padding 100	1041 Meter
Grams 2SDF, width-60"	
100% Polyester Padding 80 Grams	153 Meter
2SDF, width-60"	
100% Polyester Padding 60 Grams	819 Meter
2SDF, width-60"	
Interlining CE 1036 85, GSM-30	222 Meter
width-90 cms.	
Interlining CE 3025, GSM-30	3081 Meter
width-90 cms.	
Metal snap button 515026 22L	Net to net
Metal snap button 515065 32L	Net to net
Metal snap button 515065 28L	Net to net
Snap button under 525001 C+D	Net to net
part 28L	
SBB for Subst. Snap buttons	Net to net
Metal Pullar 500018H	Net to net
Metal eyelet 540007	Net to net

Metal cord stopper 537510	Net to net
Plastic cord stopper 537509	Net to net
100% Polyester care label 795001	Net to net
100% Polyester Tape 315025,	1221 Meter
width-10mm	
100% Polyester Tape 315053 20,	847 Meter
width-20mm	
100% Polyester Tape 315016 A,	4539 Meter
width-16mm	
Paper hang tags HA740001,	Net to net
97003	
Paper hang tags HA740999	Net to net
Paper hang tags HA hang tag	Net to net
FA.SW/ST	
Paper Hang tags HA740008 N-	Net to net
97002	
100% Polyester padding 2SDF	930 Meter
Q/T 200GR 4T.Box, width-60"	
100% Polyester label 705062	Net to net
100% Polyester label 705133	Net to net
100% Polyester label 705071,	Net to net
96030	
100% Polyester label 705069	Net to net
100% Polyester label 705068	Net to net
100% Polyester piping 340002,	1110 Meter
98001, width-10mm	
Production Sticker 795002	Net to net
100% Cotton String, 310004	1874 Meter
100% Polyester String, 310005	5719 Meter

			100% Polyester woven size label 795000	Net to net
			No.3 Polyester zipper, close end, 16cm.	Net to net
			100% Polyester zipper 5VCA2-ZA VS-C-6ZA-V8-X, 8cm-	Net to net
			22cm. 100% Polyester zipper 5VOA2-ZA VS-O-5-6ZA-V8-X, 43cm-79cm.	Net to net
3.	Men's jacket made of 100% Polyester fabric, GSM-185+/-10%, Style	130 Nos.	100% Polyester fabric, GSM- 185+/-10%, width-140 cm. Art.414 YV20 LBI	473 Meter
	No. 907J414		Art 1129 40576/11, 63% Polyester 37% Polurethan/ Polyurethan fabric, GSM-303+/- 10%, width-134 cms.	11 Meter
			Art 1025 Fleece, 100% Polyester fabric, GSM-130+/-10%, width-152 cms.	34 Meter
			LI 100062, 100% Polyester fabric, GSM-55+/-10%, width-148 cms.	129 Meter
			Art 100126, 57% Nylon 43% Polyester fabric, GSM-80+/-10%, width-145 cms.	31 Meter
			Art 199501 winter pocketing/ SLCT 100% Cotton fabric, GSM- 140+/-10%, width-150 cms.	56 Meter
			100% Polyester Padding Quilted	87 Meter

150 GR 2SDF, width-60"	
100% Polyester Padding 150	98 Meter
Grams 2SDF, width-60"	
100% Polyester Padding 100	98
Grams 2SDF, width-60"	Meter
100% Polyester Padding 80 Grams	14 Meter
2SDF, width-60"	
100% Polyester Padding 60 Grams	75 Meter
2SDF, width-60"	
Interlining CE 1036 85, GSM-30	20 Meter
width-90 cms.	
Interlining CE 3025, GSM-30	287 Meter
width-90 cms.	
Metal snap button 515026 22L	Net to net
Metal snap button 515025 30L	Net to net
Metal snap button 515025 28L	Net to net
Snap button under 525001 C+D	Net to net
part 28L	
SBB for Subst. Snap buttons	Net to net
Metal Puller 500020H	Net to net
Metal eyelet 540007	Net to net
Metal cord stopper 537510	Net to net
Plastic cord stopper 537509	Net to net
100% Polyester care label 795001	Net to net
100% Polyester tape 315025,	114 Meter
width-10mm	
100% Polyester tape 315053 20,	78 Meter
width-20mm	
100% Polyester tape 315016 A,	424 Meter

width-16mm	
Paper hang tags HA740002, 97031	Net to net
Paper hang tags HA740003, 97032	Net to net
100% Polyester padding 2SDF Q/T 150GR 4T.Box, width-60"	86 Meter
100% Polyester label, 705130, 96236-47	Net to net
Patch label 705080	Net to net
100% Polyester label, 705081	Net to net
100% Polyester piping, 340002,	104 Meter
98001, width-10mm	
Production Sticker 795002	Net to net
100% Cotton string 310004	176 Meter
100% Polyester string 310005	536 Meter
100% Polyester woven size label 795000	Net to net
No.3 Polyester zipper, close end, 16cm.	Net to net
100% Polyester zipper 5VCA2-	Net to net
ZA VS-C-6ZA-V8-X, 8cm- 22cm.	
100% Polyester zipper 5VOA2-ZA VS-O-5-6ZA-V8-X, 43cm-79cm.	Net to net

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

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Case No.432	M/s Sonal Apparels Pvt. Ltd., Mumbai
NC 37/AM-14, dt. 26.12.2013	File No.01/84/171/115/AM-14/DES-V
Fixation of input output norms in resp	pect of Annual Advance Authorization No.0310739335 dated
27.06.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 23.01.2014.

(24)

Case No.433	M/s Shahi Exports Pvt. Ltd., Bangalore
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/457/AM-13/DES-V
Re-fixation of input output norms in r	espect of Advance Authorization No.0710093503 dated
01.02.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Mens/Ladies trouser made of 99%	38,110	99% Cotton 1% Spandex	96,037 Sq. meter
	Cotton 1% Spandex denim fabric,	Nos.	denim fabric, GSM-355	(@ 2.52 sq. meter
	GSM-355 (Tolerance Plus or		(Tolerance Plus or minus	per piece)
	minus 10%), Style No.HYB33413		10%)	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

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	Case No.434	M/s Radnik Exports, New Delhi

NC 37/AM-14, dt. 26.12.2013	File No.01/84/171/114/AM-14/DES-V			
Fixation of input output norms in respect of Annual Advance Authorization No.0510351464 dated				
12.04.2013				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM, measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Other outer garments - Ladies Top	38,872	100% Polyester woven	74,620 Sq. meter
	made of 100% Polyester woven	Nos.	dyed fabric, GSM-165+/-	
	dyed fabric, GSM-165+/-10%,		10%, width-56"	
	Style: 0208952 Quincy			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.435 M/s Texport Overseas Pvt. Ltd., Bangalore				
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/142/AM-14/DES-V			
Re-fixation of input output norms in respect of Advance Authorization No.0710095276 dated				
08.05.2013				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Men's Cargo Pant made of	4000 Nos.	54% Polyester 13% Nylon 33%	10,990 Sq.
	54% Polyester 13% Nylon		Cotton plain solid fabric, GSM-	meter
	33% Cotton plain solid		146+/-10%, width-56"	
	fabric, GSM-146+/-10%		Zippers	4040 Nos.

	Snap Fastner	169 Gross
	Rivets	4040 Set
	Poly/Spun Polyester sewing thread	26,25,000
		Meters

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(27)

Case No.436 M/s Noorveer Creations Pvt. Ltd., New Delhi				
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/240/AM-13/DES-V			
Ratification of input output norms in respect of Advance Authorization No.0510335212 dated				
20.09.2012				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top upper portion made of 100% Silk fabric(Silk Satin), GSM-51+/-10% (164.220 Kgs.) (Imported) and back sleeve cuff and neck trim made of 60% Cotton 40% Modal knit fabric, GSM-160+/-10% (595.430)		100% Silk fabric-Silk Satin, without dyed, GSM-51+/-10%, width-140 cms.	164.220 Kgs.
	Kgs.) ((indigenous) Style			

No.570067160

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
